

ITEM NO.39

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 4399/2014

AWADH NATH DWIVEDI & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 15/10/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Singh,Adv.

For Respondent(s)

Ms.Alka Sinha,Adv.

Mr. Anuvrat Sharma,Adv.

UPON hearing the counsel the Court made the following
O R D E R

All the respondents shall be at liberty to file the counter affidavit within a period of four weeks.

List the matter again on 13.01.2016.

(M V RAMESH)
Registrar

SB